

Annexure-1													
SAFINTRA ROOFING (INDIA) LIMITED				Date of Commencement of Liquidation: 02/04/2024					List of Stakeholders as on: 30/05/2024				
List of unsecured financial stakeholders (other than financial creditors belonging to any class of creditors)													
(Amount in Rs)													
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Safal Africa Limited	1	29.04.2024	24,831,000	24,831,000	Unsecured		86.82%					The stakeholder is a related party of the Corporate Debtor under Section 5(24)(i) of the Insolvency & Bankruptcy Code, 2016 and do not possess any voting rights.
TOTAL				24,831,000	24,831,000			86.82%					